

Sunil Kumar Vs. Rahul & Ors.
Case No.
PS Punjabi Bagh

05.10.2020

Today, Ld. Presiding Officer is on leave today.

Fresh complaint case received by way of assignment.

It be checked and registered as per rules.

Present: Sh. Kishore Kumar, Ld. Counsel for the complainant.
At request, be put up for consideration on 12.10.2020.
NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC/Delhi
05.10.2020

M/s Akash Ganga Infraventures India Ltd. Vs. Rajesh Kumar Chalia
Case No.
PS Punjabi Bagh

05.10.2020

Today, Ld. Presiding Officer is on leave today.

Fresh complaint case received by way of assignment.

It be checked and registered as per rules.

Present: Sh. Shwetank Sharma, Ld. Counsel for the complainant.
At request, be put up for consideration on 08.10.2020.
NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 57/PB/2011
73335/2016
STATE Vs. PRAKASH JHA
400 /2004 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.
The present case was earlier adjourned en-block on 23.05.2020 for
05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.
Sh. K. B. Rao, Ld. Counsel for accused is present through Cisco
webex meet application.

In view of overall circumstances and in the interest of justice, be
put up for purpose fixed on 13.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 6865/2017
STATE Vs. MANMEET SINGH
538 /2014 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused persons.

In view of overall circumstances and in the interest of justice, previous order be complied afresh for 11.01.2020.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 6870/2017
STATE Vs. MANMEET SINGH
455 /2014 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused persons.

In view of overall circumstances and in the interest of justice, previous order be complied afresh for 11.01.2020.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 61/2018
STATE Vs. BALDEV SINGH
462 /2017 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Accused Parveen in person.

None for other accused persons.

In the interest of justice, be put up for purpose fixed on

11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Ct. Cases 2355/2018
PARVEEN KUMAR NARULA Vs. GURSIMRAN SINGH
/0 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: None for complainant.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 2840/2018
STATE Vs. SHADAB @ GOLU @ MULLA
396 /2017 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Ms. Sheela, Ld. Counsel for the accused is present through Cisco webex meet application.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 6286/2018
STATE Vs. KARAN @ SONU
156 /2018 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 27.06.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused persons.

In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)

4th Link MM(West)/THC:Delhi

05.10.2020

Ct. Cases 3349/2019
JITENDER Vs. VIJAY
/2019 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Sh. Aditaya Kala, Ld. Counsel for the complainant is present through Cisco webex meet application.

Status report not received.

In the interest of justice, let previous order be complied afresh for 12.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 9530/2019
STATE Vs. BRIJESH KUMAR @ GUDDU
(MISTRI)
692 /2017 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 27.06.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused person.

Summons were issued to the accused however the same could not be received back due to Covid-19. In the interest of justice, previous order be complied afresh for 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Ct. Cases 51/2020
DEEPAK MALHOTRA Vs. HARPREET SINGH @ RAVI
/2019 (Khyala)

Ld. Presiding Officer is on leave today.

Present: Sh. Harsh Parekh, Ld. Counsel for the complainant is present through Cisco webex meet application.

ATR received. Copy supplied to ld. Counsel through whatsapp.

Be put up for further status report on 20.11.2020.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 467II/2013
64113/2016
STATE Vs. ARVIND SINGH YADAV ETC.
01 /2011 (Punjabi Bagh)

Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 27.06.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Ms. Karuna, Ld. Counsel for accused alongwith accused Jai Balani is present through Cisco webex meet application.

None for accused persons.

In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC/Delhi
05.10.2020

Cr. Case 302PB/2015
61738/2016
STATE Vs. SMT. JATINDER KAUR
241 /2012 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Accused Gurjeet Singh in person.

Accused Jatinder Kaur has already expired, proceedings abated.

Accused Anupma is PO.

In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 8730/2019
STATE Vs. RAJEEV GUPTA
000978 /2019 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 53/PB/2011
70363/2016
STATE Vs. MAHENDER SINGH
532 /2003 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused persons.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)

4th Link MM(West)/THC:Delhi

05.10.2020

Cr. Case 862PB/2012
66343/2016
STATE Vs. MOHD. SAMEER
346 /2011 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused persons.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 253PB/2013
64891/2016
STATE Vs. VICKEY GOYAL
229 /2013 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 574PB/2014
67011/2016
STATE Vs. SANGEETA
848 /2014 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Sh. Sanni Garg, Ld. LAC for accused persons.

No PW present.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)

4th Link MM(West)/THC/Delhi

05.10.2020

Cr. Case 290PB/2015
68061/2016
STATE Vs. ANIK DASS
711 /2015 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Accused in person.

No PW present.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)

4th Link MM(West)/THC:Delhi

05.10.2020

Cr. Case 74889/2016
STATE Vs. RAFFIQUE
720 /2015 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 4447/2017
STATE Vs. EKTA GUPTA
1060 /2015 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC: Delhi
05.10.2020

Cr. Case 186/2018
STATE Vs. KALYAN SINGH RAJPUT
393 /2017 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on
11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 484/2018
STATE Vs. NEERAJ
038539 /2016 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on
11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC/Delhi
05.10.2020

Cr. Case 3452/2018
STATE Vs. MADHU @ KIRAN
102 /2018 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Sh. Munish Ahmad, Ld. Counsel for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 5191/2018
STATE Vs. JATIN @ JITU
111 /2018 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Sh. Sanni Garg, Ld. LAC for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 7899/2018
STATE Vs. VIJAY KUMAR
500 /2018 (Punjabi Bagh)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Mohd. Illyas, Ld. Counsel for accused alongwith accused.

No PW present.

In the interest of justice, be put up for purpose fixed on
11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)

4th Link MM(West)/THC:Delhi

05.10.2020

Cr. Case 9808/2018
STATE Vs. VED PRABHA TYAGI
356 /2018 (Hari Nagar)

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 27.06.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Sh. S. K. Bhati, Proxy counsel for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 10021/2018
STATE Vs. SHYAM SUNDER
498 /2018 (Tilak Nagar)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Accused in person.

No PW present.

In the interest of justice, be put up for purpose fixed on
11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)

4th Link MM(West)/THC:Delhi

05.10.2020

Cr. Case 2440/2019
STATE Vs. KULDEEP @ GILLI
633 /2018 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Sh. Sanni Garg, Ld. LAC for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on

11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 3888/2019
STATE Vs. KALYAN SINGH
103 /2019 (Tilak Nagar)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Accused in person.

No PW present.

In the interest of justice, be put up for purpose fixed on
11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)

4th Link MM(West)/THC:Delhi

05.10.2020

Cr. Case 4554/2019
STATE Vs. SUSHMA JAIN
560 /2016 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

Cr. Case 5195/2019
STATE Vs. DEVENDER
8 /2019 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)

4th Link MM(West)/THC:Delhi

05.10.2020



Cr. Case 5323/2019
STATE Vs. LAJPAT
375 /2018 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

No PW present.

In the interest of justice, be put up for purpose fixed on

11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC/Delhi
05.10.2020

Cr. Case 405PB/2016
61112/2016
STATE Vs. SUNIL
1234 /2015 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

None for accused.

In the interest of justice, be put up for purpose fixed on 11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)

4th Link MM(West)/THC:Delhi

05.10.2020

Cr. Case 20PB/2011
70855/2016
STATE Vs. RAJ KUMAR
664 /2005 (Punjabi Bagh)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Ms. Lavika Gupta, ld. Counsel for accused is present through Cisco webex meet application.

At request, be put up for purpose fixed on 04.11.2020

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020

TRAFFIC CHALLAN 35 TC 18/2019
STATE Vs. DL1ERV1451 OMKAR
(DRIVER/2019 (Model Town
Traffic Circle)

05.10.2020

Today, Ld. Presiding Officer is on leave today.

The present case was earlier adjourned en-block on 23.05.2020 for 05.10.2020 as per the directions of Hon'ble High Court.

Present: Ld. APP for the State.

Accused absent.

Sh. Santosh Kumar, husband of the owner.

No PW present.

In the interest of justice, be put up for purpose fixed on
11.01.2021.

NDOH given after consulting with Ld. PO.

(Pankaj Arora)
4th Link MM(West)/THC:Delhi
05.10.2020